

COURT-II

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 207 of 2014

Dated : **5th November, 2014**

Present: **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Green Infra Wind Farm Assets Ltd. ... Appellant(s)
Versus
Jaipur Vidyut Vitran Nigam Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Gupta
Mr. Avinash Menon

Counsel for the Respondent(s) : Mr. Bipin Gupta
Mr. S.K. Bansal for R-1

ORDER

The learned counsel for the Respondent No.2 is filing reply in the Registry today after serving copy to the Appellant.

Post the matter on **24th November, 2014**.

In the meantime, rejoinder, if any, may be filed.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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